

shies and Delhi College for their maintenance expenditure. Keeping in view the present constraint on the availability of financial resources, Government decided to maintain the level of Non-Plan expenditure of all Ministries! Department* and autonomous bodies during 1992-93 at the level of last year. This has imposed resource constraints on UGC as well as Central Universities.

According to information furnished by UGC during March-April, 1992 the Commission held a series of consultations with Vice-Chancellors, Registrars, and Finance Officers of Central Universities and Principals of Delhi Colleges to identify measures for effecting economy and augmenting income. The economy measures identified in these meetings include reduction of expenditure on telephones, electricity, transport, water, stationery, etc. to the extent of 20 per cent, curtailment in expenditure on hospitality, travel, study leave, teaching and non-teaching posts, etc. These measures are intended to contain the annual maintenance expenditure of the Universities/Colleges within the budget grants of the Commission for 1992-93.

The Minister of Human Resource Development held consultations with Chairman, UGC and Vice-Chancellors of Central Universities to consider measures to mitigate the financial difficulties being faced by them. On the basis of these consultations, the UGC have withdrawn the Commission's earlier orders of freezing the maintenance grants.

Sale of young girls to foreign national

910. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that recently the All India Democratic Women's Association criticised Government for its inaction against the criminal racket operating in various parts of the country in the sale of young girls to foreign nationals;

(b) if so, steps are proposed to be taken by Government to put down this racket; and

(c) if not, what are the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMTA BANERJEE):
(a) to (c) The information is being collected and will be laid on the Table of the House.

Jafri Committee recommendations

911. SHRI MOHAMMED AFZAL alias MEEM AFZAL; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government had appointed a committee headed by Shri Ali Sardar Jafri to examine the report of the Gujral Committee on the promotion of Urdu language and to make recommendations/suggestions in this regard;

(b) whether the committee has submitted its report;

(c) if so, when;

(d) what are the salient features of the recommendation/suggestion made by the committee;

(e) what action Government have taken thereon; and

(f) whether Government propose to include Urdu in the three language formula in the Hindi and non-Hindi speaking regions?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (f) The Government of India had appointed a Committee to examine implementation of Recommendations of Gujral Committee for Promotion of Urdu under the Chairmanship of Shri Ali Sardar Jafri. This Committee submitted its report to the Government on 18th September, 1990. This report was laid on the Table of Rajya Sabha on 25.7.91.

The recommendations contained in the report are under the consideration of the Government.

Repair works of the house of late Dr. Rajendra Prasad

912. SHRI YASHWANT SINHA: SHRI DAYANAND SAHAY:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the repair and maintenance work of the paternal house of Late Dr. Rajendra Prasad has been taken up;

(b) whether the owners are extending their full cooperation in the matter;

(c) if so, the reasons for the delay in starting the work; and

(d) what steps are proposed to be taken to improve the surroundings of the house and the village?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA) : (a) The work has been initiated by starting preliminary survey and necessary allocation of funds have been made for the purpose.

(b) Yes, Sir.

(c) The delay in taking up the work is due to completion of formalities required under the Ancient Monuments and Archaeological Sites and Remains Act, 1958.

(d) The matter concerns the State Government.

शिक्षा को व्यवसाय से जोड़ा जाना

913. श्री राम जेटमलानी :

श्री कैलारा भारायण सारंग :

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गत दशक के आरम्भ में शिक्षा को व्यवसाय से जोड़ने के लिए उपयुक्त सुझाव देने हेतु एक समिति नियुक्त की गई थी ;

(ख) यदि हाँ, तो उक्त समिति द्वारा दिये गये सुझावों का ब्यौरा क्या है तथा उनके कार्यान्वयन के लिये क्या कदम उठाये गये हैं ;

(ग) क्या यह सच है कि विश्व-विद्यालय अनुदान आयोग द्वारा अनुदानों में वृद्धि पर रोक लगाये जाने के कारण विभिन्न केन्द्रीय विश्वविद्यालयों द्वारा चलाये जा रहे व्यावसायिक पाठ्यक्रम तथा उनके द्वारा नये पाठ्यक्रम शुरू करने की प्रक्रिया प्रभावित हुई है ; और

(घ) यदि हाँ, तो सरकार इस बाधा को दूर करने के लिए क्या कार्यवाही करने का विचार रखती है ;

मानव संसाधन विकास मंत्रालय (शिक्षा विभाग और संस्कृति विभाग) में उपसत्री (कुमारी सैलजा) : (क) और (ख) जी, हाँ। फरवरी, 1985 में व्यावसायिक शिक्षा और प्रशिक्षण प्रदान करने के लिए विभिन्न स्तरों पर व्यावसायिकरण की आवश्यकता निर्धारित करने के लिए, अपनाए जाने वाले पाठ्यक्रमों की प्रगति तथा व्यावसायिक कार्यक्रम चलाने वाली विभिन्न एजेंसियों के बीच अपेक्षित संबंधों के बारे में सिफारिशें करने के लिए व्यावसायिक शिक्षा पर एक राष्ट्रीय कार्यकारी ग्रुप का गठन किया गया था। ग्रुप ने अगस्त, 1985 में अपनी रिपोर्ट प्रस्तुत कर दी थी और व्यावसायिक शिक्षा-भौषारिक और दूर-